

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3166
ANSWERED ON:15.03.2011
VISCERA TEST
Meghwal Shri Bharat Ram

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether viscera test is a vital component in post-mortem examination to ascertain the causes of death of the deceased due to accidents / criminal incidents;
- (b) if so, the details thereof and the total number of viscera test centres in the country, State-wise;
- (c) the total number of cases pending for viscera test in the country, State-wise including Rajasthan; and
- (d) the steps taken by the Government to clear all the pending cases?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) Yes, Madam.

(b) The facility of viscera examination is available at Central Forensic Science Laboratories (CFSL), viz. Kolkatta, Chandigarh, Hyderabad and Central Forensic Science Laboratory, Central Bureau of Investigation, Delhi and in major State Forensic Science Laboratories (FSLs), like Andhra Pradesh, Assam, Delhi, Gujarat, Haryana, Jammu & Kashmir, Karnataka, Madhya Pradesh, Maharastra, Orissa, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh, West Bengal, etc.etc.

(c) The total number of cases pending in Central Forensic Science Laboratories is as under:-

Name of the Laboratory	No. of cases pending	No. of Exhibits
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Central Forensic Science Laboratory, Kolkatta	736	2900 (approx.)
Central Forensic Science Laboratory, Chandigarh	137	1400 (approx..)
Central Forensic Science Laboratory, Hyderabad	Nil	Nil
Central Forensic Science Laboratory, CBI	05	19

No information is available/maintained at Central level about the number of cases pending for such test in the country, state-wise including Rajasthan.

(d) To build capacity in application of forensic science to meet crime load and population pressures, under the 11th Five Year Plan Scheme, the following activities have been taken up by the Government:

(i) Establishment of new Hi-Tech Central Forensic Science Laboratories at Bhopal, Pune and Gauwahati.

(ii) Setting up of six Regional Forensic Science Laboratories (RFSLs), i.e. one in each State/Union Territory, viz Arunachal Pradesh, Chhattisgarh, Goa, Sikkim, Utrakhand and Puducherry.

(iii) Setting up of fifty two District Mobile Forensic Units (DMFUs) in various States/Union Territories of India.

All these efforts would improve Forensic Science services/support which would make the investigation mechanism to be faster in crime prevention and timely detection resulting in increase in overall conviction rate which would act as a deterrent to perpetration of crimes.